

**ENLARGEMENT OF THE APPELLATE  
(CRIMINAL) JURISDICTION OF THE  
SUPREME COURT BILL  
(BY SHRI ANAND NARAIN MULLA)**

**(i) REPORT OF SELECT COMMITTEE**

**SHRI TENNETI VISWANATHAM** (Visakhapatnam): I beg to present the Report of the Select Committee on the Bill to enlarge the appellate jurisdiction of the Supreme Court in regard to criminal matters.

**(ii) EVIDENCE**

**SHRI TENNETI VISWANATHAM** : I beg to lay on the Table a Copy of the evidence given before the Select Committee on the Bill to enlarge the appellate jurisdiction of the Supreme Court in regard to criminal matters.

**(iii) MEMORANDA/REPRESENTATIONS**

**SHRI TENNETI VISWANATHAM** : I beg to lay on the Table copies of Memoranda/Representations received, by the Select Committee on the Bill to enlarge the appellate jurisdiction of the Supreme Court in regard to criminal matters.

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13.10 hrs.

**STATEMENT RE. COLLISION BETWEEN  
BHUSAWAL-JHANSI PASSENGER AND  
DIESEL GOODS TRAIN**

**THE MINISTER OF LAW AND  
SOCIAL WELFARE AND RAILWAYS  
(SHRI GOVINDA MENON)** : With your permission, Sir, I beg to lay the statement on the Table of the House. [*Placed in Library.* See No. LT-1953/69.]

**RESIGNATION BY DEPUTY SPEAKER**

**MR. SPEAKER** : I have to inform the House that Shri R. K. Khadilkar has resigned the office of the Deputy Speaker of Lok Sabha on the 1st November, 1969.

He has already been introduced by the Minister of Parliamentary Affairs. I wish him success in his new role.

**PATENTS BILL**

**EXTENSION OF TIME FOR PRESENTATION  
OF REPORT OF JOINT COMMITTEE**

**SHRI R. BARUA** (Jorhat) : I beg to move :

"That this House do further extend the time appointed for the presentation of Report of the Joint Committee on the Bill to amend and consolidate the law relating to patents upto the first day of the third week of the Budget Session, 1970."

**MR. SPEAKER** : The question is :

"That this House do further extend the time appointed for the presentation of the Report of the Joint Committee on the Bill to amend and consolidate the law relating to patents upto the first day of the third week of the Budget Session 1970."

*The motion was adopted*

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**CENTRAL EXCISE BILL**

**EXTENSION OF TIME FOR PRESENTATION  
OF REPORT OF SELECT COMMITTEE**

**SHRI MOHSIN** (Dharwar South) : I beg to move :

"That this House do extend the time for the presentation of the Report of the Select Committee on the Bill to consolidate and amend the law relating to Central duties of excise upto the first day of the Monsoon Session (1970)."

**MR. SPEAKER** : The question is :

"That this House do extend the time for the presentation of the Report of the Select Committee on the Bill to consolidate and amend the law relating to Central duties of excise upto the first day of the Monsoon Session (1970)."

*The motion was adopted*